### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 853 ANSWERED ON 07/02/2023

#### PMAY-G IN HARYANA

#### 853. SHRIMATI SUNITA DUGGAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of beneficiaries registered and houses built/under construction under Pradhan Mantri Awas Yojana Gramin (PMAY-G) in the State of Haryana, district-wise including Sirsa, Fatehabad and Jind districts since financial year 2019;
- (b) the details of existing projects under the affordable housing through partnership component of the yojana in the State of Haryana;
- (c) the total amount of funds approved as Credit Linked Subsidy and released by the Union Government under PMAY-G to the State of Haryana since financial year 2019, district-wise; and
- (d) whether the Government has any proposal to increase local resources in construction of houses under PMAY-G and if so, the details thereof?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) The total number of beneficiaries who have been sanctioned houses, houses built and under construction under Pradhan Mantri Awas Yojana Gramin (PMAY-G) in the State of Haryana, district-wise including Sirsa, Fatehabad and Jind districts during 2019-20 to 2022-23 (till 03.02.2023) is given in **Annexure**.
- (b) &(c) There are no such projects under PMAY-G.
- (d) The focus of PMAY-G is on construction of quality houses by the beneficiaries using local materials and appropriate designs. As per provisions of PMAY-G, the States/UTs should provide the beneficiaries a bouquet of options of house designs according to local climatic conditions, using appropriate local material and technology suitable to the region of their residence.

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Statement referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 853 to be answered on 07.02.2023

Number of beneficiaries registered and houses built/ under construction under Pradhan Mantri Awas Yojana - Gramin (PMAY-G) in the State of Haryana, district-wise including Sirsa, Fatehabad and Jind districts during 2019-20 to 2022-23 (till 03.02.2023) is given as under:

S.	Name of the	Target fixed by	Houses	Houses	Under
No.	District	State	Sanctioned by the	Completed	construction
		Government	state		Houses
1	Ambala	624	364	52	312
2	Bhiwani	128	128	95	33
3	Charki Dadri	40	40	28	12
4	Faridabad	5	5	0	5
5	Fatehabad	127	122	0	122
6	Gurgaon	8	8	1	7
7	Hisar	449	446	34	412
8	Jhajjar	147	146	42	104
9	Jind	381	381	114	267
10	Kaithal	831	684	0	684
11	Karnal	1,074	1,045	168	877
12	Kurukshetra	588	568	150	418
13	Mahendragarh	70	69	6	63
14	Mewat	1,360	1,209	29	1,180
15	Palwal	32	25	0	25
16	Panchkula	71	71	0	71
17	Panipat	426	426	186	240
18	Rewari	1	1	0	1
19	Rohtak	250	250	194	56
20	Sirsa	1,353	1,216	40	1,176
21	Sonipat	355	355	55	300
22	Yamunanagar	423	418	201	217
	Total	8,743	7,977	1,395	6,582

NOTE: The Ministry allocates target to the State considering it as one unit and the District/Block/Gram Panchayat-wise targets are allocated/distributed by State Government.

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